

F.No.-11013/6/2022-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Notary Cell

Subject: Cancellation of the process of appointment of Central Public Notaries for the State of Karnataka.

Online interviews were conducted from 20th February to 7th March, 2023 for appointment of Central Public Notaries for the State of Karnataka. Subsequently, CBI registered a case No.RC2182023A009/CBI/ AC-III/ New Delhi dated 15.05.2023, having reference to the appointment of Central Public Notaries for the State of Karnataka.

As the whole process of interview is under scanner, in the interest of fair play and transparency, the competent authority has decided to cancel the entire process of interview for appointment to the post of Central Public Notaries for the State of Karnataka. Further developments in this regard will be notified in due course.

BY THE ORDER OF THE COMPETENT AUTHORITY
(NOTARY CELL)
26.05.2023